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(b) The jurisdiction of operation of a Field Exhibition Officer in Directorate of Advertising and Visual Publicity incharge of a Unit for general publicity varies from State to State. In the case of smaller States, it extends over the entire territory of the State; in other c^es, its extends over a number of Districts of the State. In the case of Mobile Exhibition Van Units and Units for Family Welfare Publicity, the jurisdiction of the Field Exhibition Officer extends over a number of States in the Region. De-

tails are laid on the Table of the Sabha [See Appendix CXXV, Annexure No. 92].

- (c) Yes, Sir.
- (d) A statement giving the details of financial powers is laid on the Table of the Sabha. [See Appendix CXXV, Annexure No. 93].
- (e) The scales ol pay of Field Publicity Officer are:—

(ii) After Third Pay Commission

Rs. 270-485 Upto 31-12-72 Rs. 470-750 (CIS Grade IV) w.c.f. 1-1-73 Rs. 650—1200 (FPO Border) Rs. 650—1200 w.c.f. 1-10-75

(CIS Grade III)

I've scales of pay of Field Exhibition Officers are:-

(i) Before the Third Pay Commission .

(ii) After Third Pay Commission

M|s. Burroughs Wellcome's Products

*315. SHRI DINKARRAO GOVIND-RAO PATIL: Will the Minister of CHEMICALS • AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 9 given in the Rajya Sabha on ihe 4th October, 1982 and state:

(a) what are the reasons that among the foreign companies only M/s. Burroughs Wellcome are engaged in the production of Triprolidine Hcl. Trimethoprim and Diethyl Carbamizine; and

Rs. 270—485 (CIS Grade IV) · (a) Upto 14-5-1967

(b) 15-5-67 to Rs. 350-575 31-12-72 (delinked from GIS and made gazetted)

Rs.650—960 w.c.f. 1-1-73

(b) what is the import content in the process followed by Burroughs Wellcome in the manufacture of these drugs, their CIF prices and the import content of the same drugs produced by other Indian and Public Sector companies?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Triprolidine Hcl and Trimethoprim are the products of original research done by Wellcome Research Laboratories. Among the foreign drug companies in India only M/s. Burroughs Wellcome are producing Trimethoprim. However,

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production of TriproHdine Hcl has not yet been established by the company. As regards Diethyl earbamazine the position is being ascertained from the company.

(b) The import content per kg. of production of Trimethoprim by M/s. Burroughs Wellcome is Rs. i09 c.i.f, during the year 1981-82. Information relating to import content in the Trimethoprim manufactured by other Indian and public sector drug companies and also about the import content in Diethyl earbamazine Citrate by M/s. Burroughs Wellcome and other companies are being ascertained.

Electoral reform.

•316. SHRI LAL K. ADVANI: SHRI LAKHAN SINGH:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleas 3d to state:

- (a) the proposals for electoral $reform_s$ submitted by variou₉ political parties from time to time; and
- (b) what is Government's response to each one of them?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) and (h) Different political parties had at different times made different proposals and the Election Commission has, after considering many of the proposals made in the recent past by political parties and others, sent a package of proposals on Electoral Reforms to the Government on the 30th September, 1982 and these proposals were laid on the Table of the House in reply to Rajya Sabha Unstarred Ouestion No. 104, dated the 4th October, 1982. Even the examination of these proposals is taking considerable time and Government does not, in view of the examination already made by the Election Commission, consider it worthwhile to make any research with reference to

the proposals for Electoral Reforms submitted by various political parties from time to time and consider each one of the same separately.

Production of Dexamethasone

- *317. DR. LOKESH CHANDRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 711 given in the Rajya Sabha on the 28th February, 1983 and state:
- (a) whether it is a fact that the import content in the production of Dexamethasone by M/s. Merck Sharp and Dhome is 70 per cent of the CIF Price of the drug itself; if so, how this drug has been classified as involving high technology;
- (b) whether it is a fact that production from earlier intermediate stages does not involve any complicated process and even small scale sector units are producing this drug from earlier intermediate stages; and
- (c) if so, what steps have been taken to ensure that M/s. Merck Sharp and Dhome produce this drug only from basic stages?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) During the year 1981-82 the import content in Dexamethasone produced by M/s. Merck Sharp & Dhome was Rs. 22.35 per gm. c.i.f, as against the weighted average c.i.f, import price of Rs. 32.75 per gm. of the bulk drug. This aspect has no relevance to the classification of the technology involved in the manufacture of that drug by M/s. Merck Sharp & Dhome as "high".

- (b) No, Sir. However, no information about the small scale units producing Dexamethasone from earlier intermediate stages is available.
- (c) M/s. Merck Sharp & Dhome have not been found to be eligible for reendorsement of capacity of this drug under the April, 1982 notification, nor have they been found to be